



State University of Performing and Visual Arts, Rohtak (Amendment) Act,
2018.

Act 10 of 2019

Keyword(s):
Visual Arts, University

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Haryana Government Gazette

EXTRAORDINARY

Published by Authority

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No. 35-2019/Ext.] CHANDIGARH, FRIDAY, FEBRUARY 22, 2019 (PHALGUNA 3, 1940 SAKA)

LEGISLATIVE SUPPLEMENT

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PART - I**HARYANA GOVERNMENT****LAW AND LEGISLATIVE DEPARTMENT****Notification**

The 22nd February, 2019

No. Leg.10/2019.— The following Act of the Legislature of the State of Haryana received the assent of the Governor of Haryana on the 31st January, 2019 and is hereby published for general information:-

HARYANA ACT NO. 10 OF 2019**STATE UNIVERSITY OF PERFORMING AND VISUAL ARTS, ROHTAK
(AMENDMENT) ACT, 2018****AN****ACT**

further to amend State University of Performing and Visual Arts, Rohtak Act, 2014..

Be it enacted by the Legislature of the State of Haryana in the Sixty-ninth Year of the Republic of India as follows:-

- | | |
|--|---|
| 1. This Act may be called State University of Performing and Visual Arts, Rohtak (Amendment) Act, 2018. | Short title. |
| 2. In the long title of State University of Performing and Visual Arts, Rohtak Act, 2014 (hereinafter called the principal Act), for the words and sign “STATE UNIVERSITY OF PERFORMING AND VISUAL ARTS, ROHTAK”, the words and sign “PANDIT LAKHMI CHAND STATE UNIVERSITY OF PERFORMING AND VISUAL ARTS, ROHTAK” shall be substituted. | Amendment of long title of Haryana Act 24 of 2014. |
| 3. In the short title of the principal Act, for the words and sign “State University of Performing and Visual Arts, Rohtak”, the words and sign “Pandit Lakhmi Chand State University of Performing and Visual Arts, Rohtak” shall be substituted. | Amendment of short title of Haryana Act 24 of 2014. |
| 4. In clause (m) of section 2 of the principal Act, for the words and sign “State University of Performing and Visual Arts, Rohtak”, the words and sign “Pandit Lakhmi Chand State University of Performing and Visual Arts, Rohtak” shall be substituted. | Amendment of section 2 of Haryana Act 24 of 2014. |
| 5. In sub-section (1) of section 3 of the principal Act, for the words and sign “State University of Performing and Visual Arts, Rohtak”, the words and sign “Pandit Lakhmi Chand State University of Performing and Visual Arts, Rohtak” shall be substituted. | Amendment of section 3 of Haryana Act 24 of 2014. |

MEENAKSHI I. MEHTA,
Secretary to Government Haryana,
Law and Legislative Department.